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Title: Regarding status of implementation of the recommendations in the 1st Report of the Standing Committee on Social Justice & Empowerment. – Laid.

12.04 ¼ hrs.

(vi) STATUS OF IMPLEMENTATION OF RECOMMENDATIONS CONTAINED IN THE FIRST REPORT OF STANDING COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT ON DEMAND
FOR GRANTS (2004-2005)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I lay the statement* on the Table of the House.

I am making this statement on the status of implementation of recommendations/observations contained in the First Report of the Standing Committee on Social Justice & Empowerment (Fourteenth Lok Sabha) in pursuance of the directions 73 (a) of the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The First Report of the Standing Committee on Social Justice & Empowerment (Fourteenth Lok Sabha) was presented to the Lok Sabha on 18.8.2004 and laid in the Rajya Sabha on 18.8.2004. The report related to the examination of Demands for Grants of Ministry of Social Justice & Empowerment for the year 2004-05.

Action Taken Report on the recommendations/observations contained in the report of the committee has been sent to the Standing Committee on Social Justice & Empowerment on 2.7.2004 and the Committee presented the report in the Lok Sabha on 22.3.2005 and laid the report in the Rajya Sabha on 22.3.2005.

There are 19 recommendations made by the committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues like-General Performance of the Ministry, Special Central Assistance to Special Component Plan, Up-gradation of merit for Scheduled Castes, Hostel facilities for SC Boys and Girls, National Backward Classes Finance & Development Corporation, Survey of OBCs Maulana Azad Education Foundation, Scheme of Assistance to Disabled Persons for Purchase of

*Statement was laid on the Table.(Placed in Library, See No. LT 2258/05)

Aids and Appliances, National Commission for Persons with Disabilities, Rehabilitation Council of India and An Integrated Programme for Older Persons.

The present status of implementation of the 19 recommendations made by the committee is indicated in the **Annexure** to my statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out of the contents of the **Annexure**. I would request that this may be considered as read.

The Ministry has been asked to submit the final replies by 22nd June 2005 to the Lok Sabha Secretariat. The Ministry will submit its reply to the Lok Sabha Secretariat by the stipulated date.
